

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 14 of 2012 & I.A. No. 157 of 2013

Dated: 21st August, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

In the matter of:

North Delhi Power Ltd. Appellant (s)

Versus

Delhi Electricity Regulatory Commission Respondent (s)

Counsel for the Appellant (s) : Mr. S. Ganesh, Sr. Advocate
Mr. Sitesh Mukherjee,
Mr. Sakya Singha Chaudhuri
& Mr. Anand K. Srivastava.

Counsel for the Respondent (s) : Mr. Sanjay Sen, Sr. Advocate,
(Amicus Curie)
Mr. Anurag Sharma
Mr. Pradeep Misra,
Mr. Manoj Kr.Sharma,
Mr. B.B. Tewari

ORDER

We have heard suggestions of Mr. Sanjay Sen, the learned senior counsel, Amicus Curie. He will file a short note with regard to the suggestions and some directions to be issued to the Commission while disposing the Appeal on or before 30th August, 2013 with copy served on the other side. Reply could be filed on or before 2nd September, 2013.

Post the matter on **4th September, 2013** for reporting compliance.

(V.J. Talwar)
Technical Member
ss/ak

(Justice M. Karpaga Vinayagam)
Chairperson